

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.943 of 2019**

**IN THE MATTER OF:**

**Swwapnil Bhingardevay**

**...Appellant**

**Versus**

**Khandoba Prasanna Sakhar Karkhana Ltd. & Ors.**

**...Respondents**

**For Appellant:**

**Shri Krishnendu Dutta, Sr. Advocate with Shri Murari Kumar and Shri Achint Kumar, Advocates**

**For Respondents:**

**Shri Swapan Pradhan, Advocate (R-2)  
Shri Ajay K. Jain, Shri Yash Karan Jain and Shri Atanu Mukherjee, Advocates (R-3)  
Shri Shikhil Suri, Ms. Nikita Thapar, Shri Prashant S. Kenjale and Shri Jitendra Palande, Advocates (R-5)**

**ORDER**

**07.02.2020** Arguments of parties are completed. Parties may file brief written submissions not more than three pages by 18<sup>th</sup> February, 2020.

Reserved for Judgement.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

/rs/gc